

IN THE HIGH COURT OF JHARKHAND AT RANCHI
(Civil Writ Jurisdiction)
W.P. (L) No. 2480 of 2021

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Employer in relation to the
Management of Katras Chaitudih Colliery of M/s BCCL
..... Petitioner

Versus

Their Workman represented through
the Secretary Koyala Ispat Mazdoor Panchayat, Dhanbad
..... Respondent

CORAM: HON'BLE MR. JUSTICE KAILASH PRASAD DEO
(Through : Video Conferencing)

.....

For the Petitioner : Mr. A.K. Das, Advocate.
For the Respondent :

.....

05/10.09.2021.

Learned counsel for the petitioner has submitted that as per instruction, the matter cannot be settled before the National Lok Adalat, scheduled to be held on 11.09.2021, as such, the matter may be heard on merits.

Considering the same, list this case on 16.09.2021.

(Kailash Prasad Deo, J.)

Sunil/-